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Title: Laid the statement regarding status of implementation of the recommendations contained in the 2nd, 4th, 20th and 27th Reports of the Standing Committee.

विद्युत मंत्रालय में राज्य मंत्री तथा भारी उद्योग मंत्रालय में राज्य मंत्री (श्री कृष्ण पाल): सभापित महोदय, मैं श्री राज कुमार सिंह जी की ओर से, निम्नलिखित वक्तव्य सभा पटल पर रखता हूं:

विद्युत मंत्रालय से संबंधित अनुदानों की मांगों (2019-20) के बारे में ऊर्जा संबंधी स्थायी समिति के दूसरे प्रतिवेदन में अंतर्विष्ट सिफारिशों के कार्यान्वयन की स्थिति।

Status of implementation of the recommendations contained in the 4th Report of the Standing Committee on Energy on Demands for Grants (2020-21) pertaining to the Ministry of Power*

विद्युत मंत्रालय में राज्य मंत्री तथा भारी उद्योग मंत्रालय में राज्य मंत्री (श्री कृष्ण पाल): सभापति महोदय, मैं श्री राज कुमार सिंह जी की ओर से, निम्नलिखित वक्तव्य सभा पटल पर रखता हूं:

विद्युत मंत्रालय से संबंधित अनुदानों की मांगों (2020-21) के बारे में ऊर्जा संबंधी स्थायी समिति के चौथे प्रतिवेदन में अंतर्विष्ट सिफारिशों के कार्यान्वयन की स्थिति।

(i) (c) Status of implementation of the recommendations contained in the 20th Report of the Standing Committee on Energy on "Power Generation from Municipal Solid Waste" pertaining to the Ministry of New and Renewable Energy*

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES (SHRI KRISHAN PAL): Sir, with your permission, on behalf of Shri Raj Kumar Singh, I beg to lay the following statements regarding the status of implementation of the recommendations contained in the 20th Report of the Standing Committee on Energy on "Power Generation from Municipal Solid Waste" pertaining to the Ministry of New and Renewable Energy.

(d) Status of implementation of the recommendations contained in the 27th Report of the Standing Committee on Energy on Demands for Grants (2017-18) pertaining to the Ministry of New and Renewable Energy*

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES (SHRI KRISHAN PAL): Sir, with your permission, on behalf of Shri Raj Kumar Singh, I beg to lay the following statement regarding the status of implementation of the recommendations contained in the 27th Report of the Standing Committee on Energy on Demands for Grants (2017-18) pertaining to the Ministry of New and Renewable Energy.

... (<u>व्यवधान</u>)